RAJASTHAN HIGH COURT

No. 17/PI/2020/

Date - 02.05.2020

CIRCULAR

In view of the extension of lock-down by the Central Government for two weeks from 04.05.2020, it is notified that Circular No. 14/PI/2020 dated 14.04.2020 issued for Subordinate Courts/Special Courts/Tribunals shall remain in force till 17.05.2020 and/or till further orders.

It is further notified that although Notification No. 05/EV/2020 dated 02.05.2020 has been issued for observance of morning Court hours from 04.05.2020 to 28.06.2020 but during the lock-down period from 04.05.2020 to 17.05.2020, the Presiding Officers, deputed for urgent work shall hold the Courts between 08.30 A.M. to 11.00 A.M.

By Order

REGISTRAR GENERAL

No. Gen/XV/42/2020/ 2697

Date - 02.05.2020

Copy forwarded to the following for information and necessary action:-

- 1. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgeship.
- 2. Presiding Officers of all the Special Courts and Tribunals.
- 3. All the Bar Associations through the concerned District & Sessions Judges.
- 4. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.

REGISTRÂR GENERAL